Guntakal Division and metre gauge track from Guntakal to Hospet is in Hubli Division:

- (b) whether it is a fact that there are administrative difficulties and waste of man-power in regard to inspection of track and other assets; and
- (c) in view of the above facts whether Government are willing to transfer the metre gauge line also to Guntakal Division?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Yes, The Broad Gauge line from Guntakal to Hospet falls in Guntakal Division and the metre gauge line from Guntakal (excluding) to Hospet in Hubli Division of South Central Railway,

(b) and (c). No specific administrative or operational difficulties and waste of manpower in regard to the inspection of track and other assets have so far come to light, arising out of the existing arrangement. As such the question of transfer of the section from Hubli to Guntakal Division is not under consideration of this Ministry.

Transfer of Name in respect of L.P.G. Connection of Indian Oil

4808. SHRI R.L.P. VERMA: Will the Minister of PETROLEUM, CHEMI-CALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that L.P.G, connections of Indian Oil cannot be transfered from the name of a dependent father or his son; and if so, the reasons therefor;
- (b) whether Government have received such requests for transfer and if so, the action taken by Government in this behalf;
- (c) whether Government will ronsider transfer of gas connections from dependent parents over 60 years of age; and
- (d) what is the procedure for transfer of a gas connection to the next of kins in case of death of parents?

THE MINISTER OF PETROLEUM, AND CHEMICALS AND FERTILIZERS (SHRI H.N. BAHUGUNA): (a) to (d). As per present practice, normally gas connections are non-transferrable. The Indian Oil Corporation has no system of transferring a gas connection from one name to another. However, in exceptional circumstances involving death etc., as and when a connection has to be transferred at the request of a close blood gelation, at the Corporation's instance, IOC's distributor first prepares a Termination

Voucher in the name of orginal su treriver and then issues a new gas connection in lieu of the said Termination Voucher (with a changed name). In such cases, security deposit for the gas cylinder and pressure regulator is collected at the prevailing fates.

During the period from 1-1-78 to 31-7-78 no such request was received in this Ministry.

नवा में लोकत रेलवाड़ी

4609- **जी ईस्वर जीवरी : क्या रेज संती** यह बताने की कृपा करेंगे कि :

- (क) क्या मंत्रालय को पता है कि शया (बिहार)
 में मोकन रेन गाडी में बहुत चिक्र चीड़ रहती है;
- (१४) क्या सरकार को बहा के सोगों में इस्सा बारे में किकायत मिसी है;
- (ग) स्था सरकार का विचार दिस्ती-हावडा का समय बढुने धीर उसका मार्ग सवा से होकर कसाने का है ; धीर
- (व) स्था मरकार का विकार धामनकोल जाने वाली विल्ला एक्सप्रैम का मार्व गया से होकर करने का है

रैण संसालय में राज्य संसी (भी सिथ साराज्य): (क) पटना-नया सम्य पर मानने वाली समारी नाड़ियों में कुछ भीड़ -भाड़ देखी नवी है ।

(वा) भी हा।

(ग) भीर (थ). जी, नहीं ।

Accommodatic Survey of Mahazondi Basin

4819. SHRI JANARDHANA FOOJARY: Will the Minister of PETROLEUM. CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Aeromagnetic Survey of Mahanandi Basin has been completed; and
 - (b) if so, the results thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H.N. BAHUGUNA): (a) Yes, Sir.

(b) The results will be known after the data is analysed by the National Geophysical Research Institute of India at their laboratory and research or rege at Hyderabad.